

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 05.12.2016

ORDER NO. 175 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide order no. 169 and 173 of 2016 for CESTAT Delhi to the extent indicated below:-

From 06.12.2016 to 09.12.2016 at 10.30 a.m. Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri V. Padmanabhan, Member (T) will hear Customs and Excise Division Bench matters.

By Order


(Mohinder Singh)
Deputy Registrar

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SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/
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Dy. Registrar